123

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.158/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Buildcon Pvt. & Ors. 397/398		
1 n	w. Prashent K	umar Tripathy ? Advocare tumar Gupter	Petitioner	22/11/19
@ c	S. ROHIT	KUMAR KESH RI		Robit Wesher

1. SWAPNA CHOUSEY ADM) Port

A 11/2/7.

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Ld. Pr. CS for the petitioner informed that Ld. Sr. Pr. CS is not present, so he made a request for adjournment. Prayer is allowed.

List on 27/11/2017 for remaining arguments.

(Jinan K.R.)

Sd

Member ())

(V.P.Singh) Member (J)

Sd